

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

32. CP(IB)-1279(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.07.2021**

Name of the Party: Ajanta Infrastructures Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Arti Suryavansi, Ld. Counsel for the Applicant present.
2. This is an application filed under section 10 of the Code, she has provided a list of all Creditors and submits that Rs.6.90 crores is the amount of default.
3. This Bench directs the Registry to issue notice all the Creditors.
4. List this matter for further hearing on **26.08.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)